

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).1852/2013

(From the judgement and order dated 11/09/2012 in CMWP No.12738/2004 of
The HIGH COURT OF JUDICATURE AT ALLAHABAD)

ISLAM HUSSAIN & ORS.

Petitioner(s)

VERSUS

HAJARI LAL & ANR.

Respondent(s)

(With prayer for interim relief and office report)

Date: 06/09/2013 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE CHANDRAMAULI KR. PRASAD
HON'BLE MR. JUSTICE KURIAN JOSEPH

For Petitioner(s) Mr. S.K. Katriar, Sr. Adv.
Mr. Sanjay Kumar Tyagi, Adv.
Mr. Prokosh Gautam, Adv.
Mr. Probhat Kumar Rai, Adv.
Mr. Mrinmay Bhattamewara, Adv.

For Respondent(s) Mr. S.B. Singh, Sr. Adv.
Mr. R.K. Gupta, Adv.
Mr. S.K. Gupta, Adv.
Mr. Shekhar Kumar, Adv.

UPON hearing counsel the Court made the following
O R D E R

Leave granted.

	(Sanjay Kumar)	Court Master	(Indu Satija)	
		Court Master		